

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,**  
**AT NEW DELHI**

**ORIGINAL APPLICATION No. 129 /2024**

**IN THE MATTER OF:-**

NEWS ITEM TITLED "FOREST LAND FIVE TIMES DELHI, S GEOGRAPHICAL  
AREA UNDER ENCROACHMENT GOVT DATA SHOWS" APPEARING IN  
DECCAN HERALD DATED 05.01.2024 .....**APPLICANT**

VERSUS

MINISTRY OF ENVIRONMENT,  
FOREST AND CLIMATE CHANGE AND ORS. ....**RESPONDENT NO.1.**

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New Delhi

By

Dated 30/07/2024

Filed

  
Ravinder Kumar Gupta

Counsel for Respondent (MoEFCC)

**RAVINDER KUMAR GUPTA**  
Enroll No.: D-314/86 (Advocate)  
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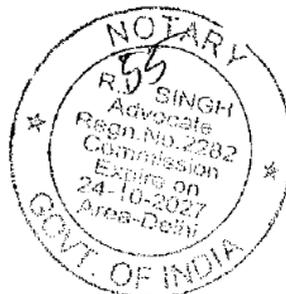
NO.1

.....RESPONDENT

**INTERIM AFFIDAVIT FILED ON BEHALF OF RESPONDENT NO.1**

**(MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE).**

I, Sanjay Kumar Chauhan , aged about 41 years S/o Shri Ajab Singh Chauhan working as the Assistant Inspector General of Forests, in the Ministry of Environment, Forest and Climate Change (*hereinafter referred to as MoEFCC' for brevity*) having an office located at the 4<sup>th</sup> Floor, Agni Floor, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi 110003, do hereby solemnly affirm as under ;



1. That, in my official capacity in the Ministry of Environment, Forest and Climate Change, in the above-mentioned matter, I am conversant with the circumstance of the case based on the official record available, and as such I am authorized and competent to swear this affidavit.
2. It is submitted that a interim affidavit is being filed by the answering respondent at this stage and craves leaves and liberty to file a detailed affidavit as per the court direction vide order dated 19.04.2024.
3. That this Hon'ble tribunal vide order dated 19.04.2024 directed as follows:

*"5. Counsel for those States /Union Territories who are yet to file the response have sought time to file the same. All the States/Union Territories are directed to supply a copy of the reply to Counsel for respondent no.1 i.e. Secretary, MoEF&CC in addition to filing of the same before the Tribunal. Secretary, MoEF&CC will compile the information so received from all the States/Union Territories in the following tabulated form*

*6. Let response by all the remaining States/Union Territories as also tabulated compiled response by the respondent no.1 be filed at least one week before the next date of hearing. The States/Union Territories which have already filed the response will submit the above tabulated information to the respondent no.1.*

*7. Copy of the reply/response to the MoEF&CC is to be sent by all the States/Union Territories in the following email address:*

- i. ravinder\_adv@yahoo.com*
- ii. fpd-moefcc@gov.in"*



A copy of the order dated 19.04.2024 is annexed herewith as **Annexure-1**

4. That, in compliance with the order of the Hon'ble Tribunal dated 19.04.2024, the answering respondent vide letter dated 01.05.2024 requested the State Governments/UTs to submit the reply/response to ensure compliance. The request

*Handwritten signature*

was further followed up with email reminder dated 17.05.2024 to furnish the reply in tabulated form as mentioned in the Hon'ble Tribunal's order. Copies of the aforesaid communication are at **Annexure -2**.

5. That, in addition to the letter and reminders sent on the above-mentioned dates, this Ministry also held a follow-up meeting in hybrid mode on 22.07.2024 under the Chairmanship of Inspector General of Forests (Forest Protection Division), MoEFCC with the Principal Chief Conservator of Forests (Head of Forest Force)/PCCF, all the State Governments and Union Territory Administrations, requesting to send the reply/response to the answering respondent so that a compilation of the reply/response can be placed before this Hon'ble Tribunal in compliance of the directions of the Hon'ble Tribunal. A summary record of the meeting is annexed herewith at **Annexure -3**.
6. It is humbly submitted that after the steps taken as mentioned above the answering respondent has received reply/responses from 23 States/UTs . The responses received in the Ministry were analyzed for their conformity with the format prescribed by the Hon'ble Tribunal in its order details, and it was found that only 16 States/UTs provided data in the formats prescribed by the Hon'ble Tribunal. The States/UTs that have submitted the required data in the prescribed formats are given in the table below (as on 29.07.2024);

Sl. No.	States/Union Territories submitted a complete report in the prescribed format	States/Union Territories which are yet to submit complete report in the prescribed format
1.	Andaman & Nicobar Islands, Assam, Chandigarh, Chhattisgarh, Dadar & Nagar and Daman & Diu, Karnataka, Odisha, Puducherry, Lakshadweep, Meghalaya, Jammu & Kashmir, Uttarakhand, Punjab, Andhra Pradesh, Tamil Nadu, Tripura,	Bihar, Gujarat, Goa, Haryana, Himachal Pradesh, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Rajasthan, Telangana, Uttar Pradesh, West Bengal, Arunachal Pradesh, Manipur, Mizoram, Nagaland, Sikkim, New Delhi.

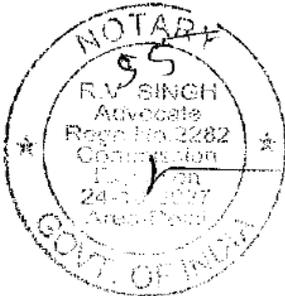
- 7. It is humbly submitted that the replies/responses shared by the States/UTs as mentioned above are placed before this Hon'ble Tribunal. However, replies/responses from the remaining States/UTs are yet to be received and need to be examined. In this regard, it is humbly submitted that given the aforesaid, the Answering Respondent requests for **three more months** to collect, analyze, and compile the replies/responses in compliance with this Hon'ble Tribunal direction dated 19.04.2024 and to submit the data in the tabulated form as prescribed in the order of this Hon'ble Tribunal.
- 8. Thus, in light of the above submissions, it is most humbly prayed that the present affidavit may kindly be taken on record and into consideration and this Hon'ble Tribunal may pass just and equitable order (s) as deemed fit and proper in the facts and circumstances of the case.

I Identified the deponent/verificant who has signed in my presence.

**VERIFICATION:**

Verified at New Delhi on this 30<sup>th</sup> day of July 2024 that the contents of this affidavit are true and correct to the best of my knowledge and belief.

**DEPONENT**  
 संजय कुमार चौहान / SANJAY KUMAR CHAUHAN  
 सहायक वन महासिरीयक, राष्ट्रीय प्राधिकरण  
 Asstt. Inspector General of Forests, National Authority  
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
 M/o Environment, Forest and Climate Change  
 भारत सरकार, नई दिल्ली  
 Govt. of India, New Delhi



**CERTIFIED THAT THE DEPONENT**  
 Shri/Sm/Km. Sanjay Kumar Chauhan  
 S/o, W/o, D/o Sh. R.V. Singh R/o ...  
 Identified by Shri/Smt. R.V. Singh f.i.  
 has solemnly affirmed before me, Delhi,  
 that the contents of the affidavit which have been  
 read over & explained to him are true & correct  
 to his/his knowledge

Notary Public, Delhi (India)

**DEPONENT**  
 संजय कुमार चौहान / SANJAY KUMAR CHAUHAN  
 सहायक वन महासिरीयक, राष्ट्रीय प्राधिकरण  
 Asstt. Inspector General of Forests, National Authority  
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
 M/o Environment, Forest and Climate Change  
 भारत सरकार, नई दिल्ली  
 Govt. of India, New Delhi

30 JUL 2024

Item No.15

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 129/2024  
(I.A.No.180/2024)

News Item titled "Forest land five times Delhi's geographical area under encroachment govt. data shows" appearing in Deccan Herald dated 05.01.2024

Date of hearing: 19.04.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Ravinder Gupta, Adv. for MoEF & CC (Through VC)  
Mr. Pukhramban Ramesh Kumar, Mr. Karun Sharma, Ms. Raj Kumari Divyasuna & Ms. Anupama Ngangon, Advs. for the State of Manipur  
Mr. Gigi. C. George, Adv. for Andaman & Nicobar Islands  
Mr. Shuvodeep Roy, Mr. Sumit Kumar & Mr. Saurabh Tripathi, Advs. for the State of Tripura  
Mr. Divyanshu Kumar Srivastava, Adv. for the State of Himachal Pradesh (Through VC)  
Mr. Shubham Bhalla, Adv. for R - 7 (Through VC)  
Ms. Jyoti Mendiratta, Adv. for DCF, GNCTD (Through VC)

**ORDER**

1. In this Original Application, registered *suo-moto*, Tribunal is examining the issue of large scale encroachment on the forest land across the country.

2. Tribunal in the previous proceedings had taken note of the fact that in the State of Assam, Arunachal Pradesh, Mizoram, Meghalaya, Tripura and Manipur, forest area under encroachment is falling to the extent of 56%. Accordingly, all the concerned States were impleaded along with the Secretary, Ministry of Environment Forest and Climate Change, New Delhi as respondents and notices were issued.

3. Response on behalf of some of the States /Union Territories have been received.

4. States/Union Territories are directed to disclose the information in their reply by filing an annexure thereto containing the information in the following table:-

**Details of encroachment of Forest (in Hectors)**

S. No.	Name of the district	Total Forest Cover	Details of encroachment					Total encroachment upto March, 2024 District-Wise	Action Taken for removal of encroachment year wise District-Wise	Percentage loss of forest as on March, 2024 District-Wise
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and protected areas	Any other type of forest			

5. Counsel for those States /Union Territories who are yet to file the response have sought time to file the same. All the States/Union Territories are directed to supply a copy of the reply to Counsel for respondent no.1 i.e. Secretary, MoEF&CC in addition to filing of the same before the Tribunal. Secretary, MoEF&CC will compile the information so received from all the States/Union Territories in the following tabulated form:-

**Details of encroachment of Forest (in Hectors)**

S. No.	State/UT	Total Forest Cover	Details of encroachment					Total encroachment upto March, 2024	Action Taken for removal of encroachment year wise	Percentage loss of forest as on March, 2024
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and protected areas	Any other type of forest			

6. Let response by all the remaining States/Union Territories as also tabulated compiled response by the respondent no.1 be filed atleast one week before the next date of hearing. The States/Union Territories which have already filed the response will submit the above tabulated information to the respondent no.1.

7. Copy of the reply/response to the MoEF&CC is to be sent by all the States/Union Territories in the following email address:

i. [ravinder\\_adv@yahoo.com](mailto:ravinder_adv@yahoo.com)

ii. [fpd-moefcc@gov.in](mailto:fpd-moefcc@gov.in)

8. I.A. No.180/2024 has been filed by respondent no.33-State of Tripura for correction of its description. Hence, I.A. No.180/2024 is allowed and description of respondent no.33-State of Tripura is corrected as under:

“Principal Secretary to the Government of Tripura, Department of Forest, Aranya Bhawan, Nehru Complex, Gorkhabasti, Agartala, Tripura-799006.”

9. Let cause title be amended accordingly.

10. List on 31.07.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

April 19, 2024  
Original Application No. 129/2024  
(I.A.No.180/2024)  
JG.

8  
F. No. 8/4/2024 -FPD (Computer No. 232601)  
Government of India  
Ministry of Environment, Forest and Climate Change  
(FPD Division)  
\*\*\*

Indira Paryavaran Bhawan,  
Jor Bagh Road, Aliganj,  
New Delhi: 110003.  
Dated the 1st May 2024.

To,  
The Additional Chief Secretary/Principal Secretary/Secretary (Forests),  
All States/UTs.

**Subject:-Hon'ble NGT order dated 19.04.2024 in Original Application No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi -reg**

Sir/Madam,

I am directed to enclose a copy of the order dated 19.04.2024 of the Hon'ble NGT(PB), New Delhi in Original Application No. 129/2024, wherein the Hon'ble Tribunal has impleaded all the States/Union Territories as relevant parties in the matter.

2. The Hon'ble NGT in its order mentioned above, has directed the Ministry of Environment, Forests and Climate Change (MoEFCC) to compile the details of encroachment of forest areas in the States/UTs in the format prescribed by the Hon'ble Tribunal.

3. In this regard, it is requested to kindly provide the details of the encroachment of the forest area (in ha) in the prescribed format along with a copy of the reply filed by the State Govt./Union Territory Administration in the matter before the Hon'ble NGT.

4. The required information may kindly be provided over the email IDs (i) *fpd-moefcc@gov.in* and (ii) *ravinder\_adv.@yahoo.com*, by 10.05.2024.

5.. This issues with the approval of the competent authority.

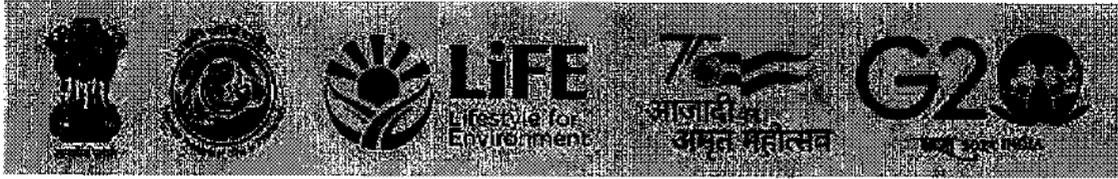
Encl: - As above.

Yours faithfully,

  
(Dr. Shobhita Agarwal)  
Assistant Inspector General of Forests

Copy to;  
The Principal Chief Conservator of Forests (Head of Forest Force), All States/UTs for kind information and necessary action.

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 **NGT order dated 19042024.pdf**  
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**From :** FOREST PROTECTION DIVISON <fpd-moefcc@gov.in> Fri, May 17, 2024 04:09 PM  
**Subject :** Fwd: Hon'ble NGT order dated 19.04.2024 in Original Application No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi -reg  3 attachments

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 **NGT order dated 19042024.pdf**  
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**From :** Forest Protection Division (MoEF&CC) <fpd-moefcc@gov.in> Wed, May 01, 2024 05:30 PM  
**Subject :** Hon'ble NGT order dated 19.04.2024 in Original Application No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi -reg  3 attachments

**To :** secretary an102 <secretary.an102@gmail.com>, Spl CS EFST <splcs\_efst@ap.gov.in>, PCCF Secretary <pccfnsecy-arn@nic.in>, acs envforest <acs.envforest@gmail.com>, secretary forest <secretary.forest@yahoo.com>, Environment Forest

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**Cc :** pccfani@gmail.com, Chiranjiv Choudhary, IFS <prlccf\_hf\_apfd@ap.gov.in>, PCCF Secretary <pccfnsecy-arn@nic.in>, Shri Rajpal Singh, IFS <Hoff-assam@gov.in>, pccfbihar@gmail.com, cgpcff forest <cgpcff.forest@gmail.com>, Principal Chief Conservator Forest Dept Goa <pccf-fore.goa@gov.in>, pccf-forest@gujarat.gov.in, pccf fst hoff <pccf.fst.hoff@gmail.com>, Jagdish Chander <pccf-hry@nic.in>, papccf@gmail.com, Rajiv Kumar <pccf-hp@nic.in>, papccfjk@gmail.com, pccfjkforest@gmail.com, Sanjay Srivastava <pccf-jhk@gov.in>, pccfkar@gmail.com, HoFF Kerala <pccf.for@kerala.gov.in>, PCCF MP PCCF MP P C C F M P <pccfmp@mp.gov.in>, PCCF Hoff Maharashtra Forest Department <pccfhoffngp@mahaforest.gov.in>, pccfforesthoff@maharashtra.gov.in, PCCF Manipur <pccf-mn@nic.in>, pccfmegh@gmail.com,

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<pritysinghcnlu@gmail.com>, PRITY SINGH  
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Respected Sir/Madam,

Please find attached a scanned copy of **letter No. 8/4/2024-FPD** dated **01.05.2024** on the above-mentioned subject for kind information and necessary action.

With best regards,

Forest Protection Division  
Ministry of Environment, Forest and Climate Change  
(Government of India)  
Indira Paryavarn Bhawan  
5th Floor, Agni Wing, Jor Bagh Road  
New Delhi-110003  
Tel No. 011-20819281





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Forest Protection Division  
 Ministry of Environment, Forest and Climate Change  
 (Government of India)  
 Indira Paryavarn Bhawan  
 5th Floor, Agni Wing, Jor Bagh Road  
 New Delhi-110003  
 Tel No. 011-20819281



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**From :** FOREST PROTECTION DIVISION <fpd-moefcc@gov.in> Fri, May 17, 2024 04:22 PM

**Subject :** Re: Hon'ble NGT order dated 19.04.2024 in Original Application No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi -reg  4 attachments

**To :** secretary an102 <secretary.an102@gmail.com>, Spl CS EFST <splcs\_efst@ap.gov.in>, PCCF Secretary <pccfnsecy-arn@nic.in>, acs envforest <acs.envforest@gmail.com>, secretary forest <secretary.forest@yahoo.com>, Environment Forest and Climate Change <efd-bih@nic.in>, Manoj Kumar Pingua <ps-forest.cg@gov.in>, manojpingua@gmail.com, Secretary Power <secpower.goa@gov.in>, Puneet Kumar Goel IAS Chief Secretary <cs-goa@nic.in>, secfed@gujarat.gov.in, psforest505@gmail.com, Dr Amandeep Garg <forestsecy-hp@nic.in>, csforestjk@gmail.com, prsecyfdjharkhand2013@rediffmail.com, dysecyfdjharkhand2013@rediffmail.com, prsfee@gmail.com, K R JYOTHILAL <prlsecy.forest@kerala.gov.in>, PS Forest MP

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**Cc :** pccfani@gmail.com, Chiranjiv Choudhary, IFS <prlccf\_hf\_apfd@ap.gov.in>, Shri Rajpal Singh, IFS <Hoff-assam@gov.in>, pccfbihar@gmail.com, cgpcff forest <cgpcff.forest@gmail.com>, Principal Chief Conservator Forest Dept Goa <pccf-fore.goa@gov.in>, pccf-forest@gujarat.gov.in, pccf fst hoff <pccf.fst.hoff@gmail.com>, Jagdish Chander <pccf-hry@nic.in>, papccf@gmail.com, Rajiv Kumar <pccf-hp@nic.in>, papccfjk@gmail.com, pccfjkforest@gmail.com, Sanjay Srivastava <pccf-jhk@gov.in>, pccfkar@gmail.com, Hoff Kerala <pccf.for@kerala.gov.in>, PCCF MP PCCF MP P C C F M P <pccfmp@mp.gov.in>, PCCF Hoff Maharashtra Forest Department <pccfhoffngp@mahaforest.gov.in>, pccfforesthoff@maharashtra.gov.in, PCCF Manipur <pccf-mn@nic.in>, pccfmegh@gmail.com, dharmendra1809@yahoo.com, pccf hoff <pccf.hoff@odisha.gov.in>, pccfrj@rediffmail.com, pccfpunjab@gmail.com, pccfhoffpunjab@gmail.com, pccfhod@gmail.com, pccftelangana@gmail.com, pccftripura@gmail.com, Dr. Avinash Maheshwarji Kanfade <hoff.tfd-tr@gov.in>, dvijendraifs@gmail.com, PCCF UP <pccf-up@nic.in>, pccfuk@gmail.com, PCCF Hoff WB <pccfhoff.office-wb@gov.in>, pccfgnctd@gmail.com, Suneesh Buxy <pccf-gnctd@delhi.gov.in>, Conservator of Forests Pondicherry <dcf.pon@nic.in>, Deputy Conservator of Forest <lak-dcf@nic.in>, Chief Conservator of Forest <ccf-dmn-dd@nic.in>, CCF DD DNH <ccf-dnh@nic.in>, cf chandigarh <cf.chandigarh@gmail.com>, ccfladakh@gmail.com, s rajesh Rajesh

518

<rajesh.skumar@gov.in>, DR. SHOBHITA AGARWAL  
 <gj198@ifs.nic.in>, pritysinghcnlu  
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**REMINDER-I**  
**COURT MATTER**

Sir/Madam,

Apropos the above matter, I am directed to refer to the Ministry **letter No. 8/4/2024-FPD dated 01.05.2024** along with the NGT, New Delhi order dated 19.04.2024. The same is attached herewith for your kind information and necessary action.

2. In this regard, it is requested to kindly provide the details of the encroachment of the forest area (in ha) in the prescribed format along with a copy of the reply filed by the State Govt./Union Territory Administration in the matter before the Hon'ble NGT. The required information may be provided over the email IDs **(i) fpd-moefcc@gov.in** and **(ii) ravinder\_adv.@yahoo.com, by 30.05.2024.**

Those who have sent the details may ignore this email.

With best regards,

Forest Protection Division  
 Ministry of Environment, Forest and Climate Change  
 (Government of India)  
 Indira Paryavarn Bhawan  
 5th Floor, Agni Wing, Jor Bagh Road  
 New Delhi-110003  
 Tel No. 011-20819281



**From:** "Forest Protection Division (MoEF&CC)" <fpd-moefcc@gov.in>  
**To:** "secretary an102" <secretary.an102@gmail.com>, "Spl CS EFST" <splcs\_efst@ap.gov.in>, "PCCF Secretary" <pccfnsecy-arn@nic.in>, "acs envforest" <acs.envforest@gmail.com>, "secretary forest" <secretary.forest@yahoo.com>, "Environment Forest and Climate Change" <efd-bih@nic.in>, "Manoj Kumar Pingua" <ps-forest.cg@gov.in>, manojpingua@gmail.com, "Secretary Power" <secpower.goa@gov.in>, "Puneet Kumar Goel IAS Chief Secretary" <cs-goa@nic.in>, secfed@gujarat.gov.in, psforest505@gmail.com, "Dr Amandeep Garg" <forestsecy-hp@nic.in>, csforestjk@gmail.com, prsecyfdjharkhand2013@rediffmail.com, dysecyfdjharkhand2013@rediffmail.com, prsfee@gmail.com, "K R JYOTHILAL" <prlsecy.forest@kerala.gov.in>, "PS Forest MP" <psforest@mp.gov.in>, psforestnp@gmail.com, "sec forest" <sec.forest@maharashtra.gov.in>, secymanipurforest@gmail.com, kxanmh64@yahoo.co.in, "per 09assistant" <per\_09assistant@yahoo.com>, pccfaizawlmizoram@gmail.com, mizoramforest@yahoo.co.in, ramkeias@hotmail.com, "Secretary-Env & Forest Odisha" <fsec.or@nic.in>, forestenv2016@gmail.com, "mona orissa" <mona.orissa@gmail.com>, "ACS Forest, Govt Of Rajasthan" <prsecy-forests-rj@gov.in>, "Mr.

Krishan Kumar , IAS" <fcf@punjab.gov.in>, "Forest and Environment Department Gos" <pccf-fewd@sikkim.gov.in>, forsec@tn.gov.in, "Principal Secretary EFST" <prlsecy\_efst@telangana.gov.in>, "Barun Kumar Sahu" <prsecy-forest@tripura.gov.in>, psforest2015@gmail.com, "Secretary Forest" <secy-for-ua@nic.in>, acsforestwb@gmail.com, "Sh. A.K Singh" <seNV@nic.in>, "COMMISSIONER CUM SECRETARY" <secyagri.pon@nic.in>, sec-power@ut.gov.in, managingdirector2278@gmail.com, "Shri Amit Singla" <devcom-dd@nic.in>, adviser-dnh-dd@daman.nic.in, "Nitin Kumar Yadav" <hs-chd@nic.in>

**Cc:** pccfani@gmail.com, "Chiranjiv Choudhary, IFS" <prlccf\_hf\_apfd@ap.gov.in>, "PCCF Secretary" <pccfnsecy-arn@nic.in>, "Shri Rajpal Singh, IFS" <Hoff-assam@gov.in>, pccfbihar@gmail.com, "cgpcff forest" <cgpcff.forest@gmail.com>, "Principal Chief Conservator Forest Dept Goa" <pccf-fore.goa@gov.in>, pccf-forest@gujarat.gov.in, "pccf fst hoff" <pccf.fst.hoff@gmail.com>, "Jagdish Chander" <pccf-hry@nic.in>, papccf@gmail.com, "Rajiv Kumar" <pccf-hp@nic.in>, papccfjk@gmail.com, pccfjkforest@gmail.com, "Sanjay Srivastava" <pccf-jhk@gov.in>, pccfkar@gmail.com, "HoFF Kerala" <pccf.for@kerala.gov.in>, "PCCF MP PCCF MP P C C F M P" <pccfmp@mp.gov.in>, "PCCF Hoff Maharashtra Forest Department" <pccfhoffngp@mahaforest.gov.in>, pccfforesthoff@maharashtra.gov.in, "PCCF Manipur" <pccf-mn@nic.in>, pccfmegh@gmail.com, pccfaizawlmizoram@gmail.com, dharmendra1809@yahoo.com, "pccf hoff" <pccf.hoff@odisha.gov.in>, pccfrj@rediffmail.com, pccfpunjab@gmail.com, pccfhoffpunjab@gmail.com, "Forest and Environment Department Gos" <pccf-fewd@sikkim.gov.in>, pccfhod@gmail.com, pccftelangana@gmail.com, pccftripura@gmail.com, "Dr. Avinash Maheshwarji Kanfode" <hoff.tfd-tr@gov.in>, dvijendraifs@gmail.com, "PCCF UP" <pccf-up@nic.in>, pccfuk@gmail.com, "PCCF HoFF WB" <pccfhoff.office-wb@gov.in>, pccfgnctd@gmail.com, "Suneesh Buxy" <pccf-gnctd@delhi.gov.in>, "Conservator of Forests Pondicherry" <dcf.pon@nic.in>, "Deputy Conservator of Forest" <lak-dcf@nic.in>, "Chief Conservator of Forest" <ccf-dmn-dd@nic.in>, "CCF DD DNH" <ccf-dnh@nic.in>, "cf chandigarh" <cf.chandigarh@gmail.com>, ccfladakh@gmail.com, "s rajesh Rajesh" <rajesh.skumar@gov.in>, "DR. SHOBHITA AGARWAL" <gj198@ifs.nic.in>, "pritysinghenlu" <pritysinghenlu@gmail.com>, "PRITY SINGH" <prity.singh@nic.in>

**Sent:** Wednesday, May 1, 2024 5:30:21 PM

**Subject:** Hon'ble NGT order dated 19.04.2024 in Original Application No. 129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi -reg

Respected Sir/Madam,

Please find attached a scanned copy of **letter No. 8/4/2024-FPD dated 01.05.2024** on the above-mentioned subject for kind information and necessary action.

With best regards,

Forest Protection Division  
Ministry of Environment, Forest and Climate Change  
(Government of India)  
Indira Paryavarn Bhawan  
5th Floor, Agni Wing, Jor Bagh Road  
New Delhi-110003  
Tel No. 011-20819281

File no. 8/4/2024-FPD (Computer no.232601)  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Forest Protection Division)

\*\*\*

4th Floor, Agni Wing,  
Indira Paryavaran Bhawan,  
Jor Bagh Road, Aliganj,  
New Delhi: 110003.  
Dated the 29<sup>th</sup> July, 2024.

**Summary Record of the meeting held with the States/UTs regarding the compliance of the orders of the Hon'ble National Green Tribunal (NGT), Delhi in its order dated 19.04.2024 in Original Application No. 129/2024 Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi.**

Please find enclosed a copy of the summary record of the meeting held under the Chairmanship of the Inspector General of Forests, Forest Protection Division Ministry of Environment, Forest & Climate Change, New Delhi on 22.07.2024 at 15:00 hrs through Hybrid mode for information and necessary action.

Encl: As above.

*Vinod Kumar*  
29/7/2024

(Vinod Kumar)

Assistant Commissioner (Forestry)

E-mail: fpd-moefcc@gov.in.

Tel no. 011- 20819255

To,

1. The Principal Chief Conservator of Forests (Head of Forest Force)/PCCF, All State Governments and UT Administrations.
2. Sh. Ravinder Gupta, Panel Advocate of MoEFCC.

Copy to,

1. PPS to IGF (FPD)
2. PS to AIGF(FPD)

**Summary Record of the meeting held with the States/UTs regarding the compliance of the orders of the Hon'ble National Green Tribunal (NGT), Delhi in its order dated 19.04.2024 in Original Application No. 129/2024 Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi.**

In order to ensure compliance with the order of Hon'ble NGT dated 19.04.2024 in *Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi*, a meeting was held with the States/UTs on 22.07.2024 at 15:00 hrs under the Chairmanship of Shri Rajesh S., the Inspector General of Forests, (Forest Protection Division), MoEFCC, and Government of India.

2. The list of participants is in **Annexure**.

3. At the outset, the Chairman welcomed all participants in the meeting and discussed the matter in brief. The IGF impressed upon the participants about the requirement of compliance with the directions of the Hon'ble Tribunal. It was mentioned that as per the direction of the Hon'ble Tribunal;

*"a. The States/Union Territories are directed to disclose the information in their reply by filing an annexure thereto containing the information in the following table (prescribed in the NGT order dated 19.04.2024).*

*b. All the States/Union Territories are directed to supply a copy of the reply to Counsel for respondent no.1 i.e. Secretary, MoEFCC in addition to filing of the same before the Tribunal."*

4. It was informed in the meeting that in pursuance of the directions of the Hon'ble Tribunal, the MoEFCC wrote to the Additional Chief Secretary/Principal Secretary (forests), of all the States/UTs vide letter no. 8/4/2024-FPD dated 01.05.2024 to share the required information for necessary compilation. The matter was followed up with subsequent email reminders to provide the details of the encroachment of the forest area (in ha) in the prescribed format for necessary compilation.

5. As per the current status of the receipt of the reports in the MoEFCC, the States/UTs viz., Andaman & Nicobar Islands, Assam, Chhattisgarh, Dadar & Nagar Haveli and Daman and Diu, Karnataka, Odisha, Puducherry, Lakshadweep, Meghalaya, Jammu & Kashmir, Chandigarh, and FSI have shared the inputs in the formats.

6. **The remaining States/UTs were requested to expedite the submission of the relevant information in two days so that it could be complied with and submitted before the Hon'ble Tribunal as per the schedule in compliance with the orders of the Hon'ble Tribunal.**

7. The meeting ended with a vote of thanks to the Chair and all the participants.

*Rajesh S.*

## Annexure

**LIST OF PARTICIPANTS**

S.no	Name of the Officer	Designation	Department and State Government	e-mail ID	Mobile No
1	Yashpal	ACF(FC)	STATE GOVT.	cffcpanchkula@gmail.com	9416187149
2	Samuel Changkija	CCF	Arunachal Pradesh Forest Department	apccfre2023@gmail.com	7298483353
3	Samuel V Pachuau	CF	Kerala Forest Department	apccfpro@gmail.com	9447979022
4	karthick	CF	Forest Department and Odisha State Government	karthickvifs@gmail.com	9437532806
5	S. K Thomas	Conservator of Forests (HQ)	Department of Env & Forests, Andaman & Nicobar Islands	pccfani@gmail.com	9531961224
6		DD(FCM-II)	Forest Survey of India	jdndfmc@fsi.nic.in	01352753893
7	Nandakumar E. Parab , IFS	Dy. CF , Working Plan	Goa Forest department	dcfhq-forest.goa@nic.in; dcfwp-forest.goa@nic.in	7798986149
8	Thiru, R. Gowtham IFS	DCF (Codes & Manual)	Tamil Nadu Forest Department	pccfhod@gmail.com	7010997288
9	Rajthilak S, IFS	Deputy Conservator of Forests(Territorial)	Dadra & Nagar Haveli and Daman & Diu	dcft-dnh@nic.in	9790765308
10	KUSUM GURUNG	JOINT DIRECTOR	SPCB-Sikkim, Forest and Environment Department, Government of Sikkim	spcsikkim@gmail.com	7872891719

11	Paritosh Upadhyay	APCCF Administration, Jharkhand Ranchi	Forest, Environment and Climate Change Department, Government of Jharkhand	pccf-jhk@gov.in	9431381831
12	Vanlalnunpuii Hmar	DFO, Forest Extension Division	EF&CC, Mizoram	pccfaizawlmizoram@gmail.com	8132835041
13	T. Wanniang, IFS	CF (T&W)	Forest, Meghalaya	pccfmegh@gmail.com	9436999140

**\*The following States/UTs were absent in the meeting:- Gujarat, Manipur, Nagaland, Rajasthan, Uttarakhand, Uttar Pradesh, West Bengal, Ladakh, Lakshadweep, Puducherry, Delhi**